

**LOK SABHA
UNSTARRED QUESTION NO. 3304
TO BE ANSWERED ON 09TH DECEMBER, 2019**

Revision in Safe Axle Weight

3304. SHRI DEVUSINH JESINGHBHAI CHAUHAN

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether the revision in safe axle weight done on August 2018 is applicable for petroleum tankers also;
- (b) If so, the details thereof; and
- (c) The reasons of petroleum and safety organization for not accepting this amendment/notification?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री
(श्री धर्मेंद्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Petroleum and Explosives Safety Organization (PESO), Government of India (Ministry of Commerce & Industry) has informed that the revision in Safe axle weight done on August 2018 is applicable for Petroleum tankers also.
- (b) The existing tankers are to be provided with new tanks of higher capacity fitted on the Chassis and revised Automotive Research Association of India report showing curb weight and revised gross vehicle weight is obtained for the vehicle.
- (c) PESO is accepting this amendment/notification provided the details mentioned at point No. (b) are complied with.
